

SPECIAL BENCH
COURT - I

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/325(KB)2021
IA(I.B.C)/731(KB)2022,
IA(I.B.C)/1162(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI KAUSHALENDRA KUMAR SINGH**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH NOVEMBER, 2022, 02:30 P.M

IN THE MATTER OF	TELTROY VINIMAY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearances (via video conferencing/physical)

Dr. Rajesh Jain, CA : For RP
Mr. Aman Agarwal, Adv.
Mr. Avishek Das, Adv.

ORDER

1. Let the information in terms of Order dated 13th of October, 2022 be furnished on next date of hearing.
2. Post this matter on **31/11/2022**.

**Kaushalendra Kumar Singh
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**